

[Shri D. P. Yadav]

(ii) Annual Report of the Indian Institute of Management, Calcutta, for the year 1974-75.

(iii) Annual Report of the Indian Institute of Management Bangalore, for the year 1974-75. [Placed in Library. See No. LT-10090/76].

(8) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1974-75. [Placed in library. See No. LT-10091/76].

(9) A copy of the Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1974-75. [Placed in Library. See No. LT-10092/76].

(10) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 25 of the University Grants Commission Act, 1956:

(i) The University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) Amendment Rules, 1975, published in Notification No. G.S.R. 2417 in Gazette of India dated the 20th September, 1975.

(ii) The University Grants Commission (Terms and Conditions of Service of Employees) (Second Amendment) Rules, 1975, published in Notification No. G. S.R. 2521 in Gazette of India dated the 11th October, 1975. [Placed in Library. See No. LT-10093/76].

(11) A copy of the Annual Report (Hindi version) of the Sangeet Natak Akademi, New Delhi, for the year 1973-74. [Placed in Library. See No. LT-10094/76].

(12) A copy of the Annual Report (Hindi version) of the Lalit Kala Akademi, New Delhi for the year 1973-74. [Placed in Library. See No. LT-10095/76].

(13) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 1974-75. [Placed in Library. See No. LT-10096/76].

12.02 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir I have to report the following message received from the Secretary-General of Rajya Sabha:—

I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 8th January, 1976, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972:

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972, be further extended upto the last day of the Ninety-sixth Session of the Rajya Sabha.”

12.2-½ hrs.

RELEASE ON PAROLE OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following communication dated the 10th January, 1976, from the Superintendent, Central Jail, New Delhi:—

“I have the honour to inform you that Smt. Gayatri Devi, Member, Lok Sabha, has been released on parole on 9-1-76 for a period of two months commencing 9-1-76 vide Ministry of Finance Order No. 708/5/76-Cus. IX dated the 9-1-76”.

12.03 hrs.

PUBLIC ACCOUNTS COMMITTEE
HUNDRED AND EIGHTY-FIFTH REPORT

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the Hundred and eighty-fifth Report of